

[25 August, 2000]

RAJYA SABHA

Child labourers in Orissa

†3358. SHRI MAN MOHAN SAMAL: Will the Minister of LABOUR be pleased to state:

- (a) the number of child labourers in Orissa;
- (b) the schemes formulated by Government for their development; and
- (c) the progress made in these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) As per the 1991 census, the total number of working children in the state of Orissa is 4,52,394.

(b) and (c) Government of India has been implementing two schemes, in Orissa, for rehabilitation of Children withdrawn from work, namely the scheme of National Child Labour Projects (NCLP) and the scheme of Grant-in-aid to Voluntary Organisations. The major activity under the scheme of NCLP is running special schools/centres for rehabilitation of children withdrawn from work through non-formal education, vocational training, nutrition, health care, stipend etc. Under the Scheme of grant-in-aid, funds are released to Voluntary Organisations, on the recommendation of the concerned State Government, for taking up action oriented projects for the benefit of working children.

Under the scheme of NCLP, 614 special schools/rehabilitation centres are under implementation for the benefit of approximately 36,750 children withdrawn from work. Under the Scheme of Grants-in- aid to voluntary organisations, 18 schools are under operation for the benefit of 1000 children withdrawn from work.

Unemployed persons in Maharashtra

†3359. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of LABOUR be pleased to state:

(a) the number of unemployed persons registered with the employment exchanges in Maharashtra during the years 1996, 1997, 1998, 1999 and upto the 30th June 2000, district-wise;

(b) the number of new registration made and employment provided during the aforesaid years; and

†Original notice of the question was received in Hindi.